

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 204
TO BE ANSWERED ON 25.04.2016
FELLOWSHIP GRANTS

- 204: SHRIMATI KAVITHA KALVAKUNTLA:
Will the MINISTER OF CULTURE be pleased to state:
- (a) whether there are cases of fellowship grants by the Ministry of Culture and its Akademis wherein the second and subsequent installments to fellows have remained undisbursed;
 - (b) if so, the details thereof and the reasons for non-disbursement of such installments;
 - (c) the details of the amount due and not disbursed along with the number of fellowship awardees who have not received subsequent installments after the first installment of their fellowship; and
 - (d) the steps taken by the Government to ensure the disbursement of the due installments?

ANSWER
MINISTER OF STATE (IC) FOR CULTURE & TOURISM
AND
MINISTER OF STATE FOR CIVIL AVIATION
(DR. MAHESH SHARMA)

- (a) The Government is implementing Scheme for Award of Fellowships to Outstanding Persons in the Field of Culture through Centre for Cultural Resources and Training (CCRT), an autonomous organization under Ministry of Culture. There are some cases wherein the second and subsequent installments to fellows have remained undisbursed.
- (b)&(c) Disbursement of the fellowship grant is made in 4 six-monthly installments subject to fulfillment of following terms and conditions:

Installment	Conditions
1 st	After receipt of 1 st six-monthly report
2 nd	After receipt of 2 nd six-monthly report
3 rd	After mid-term approval by an Expert Committee and receipt of 3 rd six-monthly report
4 th	After receipt of 4 th six monthly report and a bound copy of 2 years' fellowship project and final evaluation by an Expert Committee

Out of the fellows selected during the last two years, there are 21 cases wherein first installment has been released but subsequent installment could not be disbursed to them due to non-receipt of their six-monthly reports. No amount is due for disbursement as conditions have not been fulfilled by these fellows for release of their subsequent installments.

- (d) No amount against fellowship installments is due for disbursement as mentioned in (b)&(c) above. However, CCRT has already been requested to inform these fellows to submit their reports so that their 2nd installments may be released.